

NOTICE

In order to reduce the physical presence of lawyers and litigants due to the prevailing situation of COVID-19 and considering the precautionary measures due to COVID-19, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that, the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear the urgent matters only **through Video Conference** at High Court of Bombay at Goa, with effect from **5th July 2021 to 1st August 2021** :

Sr. No.	Sitting	Assignment	Email ID
1	The Hon'ble Shri. Justice M. S. SONAK AND The Hon'ble Smt. Justice M. S. JAWALKAR	MONDAY AND THURSDAY OF EVERY WEEK For admission, hearing and order matters therein :- (A) All matters pertaining to the Division Bench.	reghighgoadb@gmail.com
2	The Hon'ble Shri. Justice M. S. SONAK Single Bench – I	TUESDAY AND WEDNESDAY OF EVERY WEEK For admission, hearing and order matters therein :- (A) All Civil matters pertaining to the Single Bench.	reghighgoasbcv@gmail.com
3	The Hon'ble Smt. Justice M. S. JAWALKAR Single Bench – II	TUESDAY AND WEDNESDAY OF EVERY WEEK For admission, hearing and order matters therein :- (A) All Criminal matters pertaining to the Single Bench.	reghighgoasbcr@gmail.com

NOTE

1. The Special Procedure for virtual hearing is published on Bombay High Court Website for the information of Advocates and Parties-in-person.
2. The Advocates and parties-in-person should follow strictly the instructions in the Special Procedure.

Dated 2nd July 2021]
High Court, Appellate Side]
Bombay]

By Order,

Sd/-
(V. R. Kachare)
Registrar (Judicial-I)